

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **22.08.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 400/2025 For Stay IA No. 1159/2025	Employees' Provident Fund Organisation Vs Shouvik Kumar Roy, RP of Nexrise Publications Pvt Ltd & 4 Ors.	Mr. MS Viswanathan	
2.	Comp App (AT) (CH) (Ins) No. 403/2025 For Stay IA No. 1161/2025	Laxmi Organic Industries Limited Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Menon	
3.	Comp App (AT) (CH) (Ins) No. 357/2025 For Exemption IA No. 1070 & 1071/2025	Savitri Telecom Services Vs Lookman Electroplast Industries Ltd	Mr. Adarsh Rai	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 390/2025 (With defects)	D.R Balakrishna Raja Ex-Director and Promoter of BKR Hotels & Resorts Pvt Ltd Vs S.R Shriram Shekar, Liquidator of BKR Hotels & Resorts Pvt Ltd & 5 Ors.	Mr. A Akash Balagee	
5.	Comp App (AT) (CH) (Ins) No. 396/2025 Delay in refiling IA No. 1152/2025 For Condone Delay IA No. 1153/2025 (With defects)	D.R Balakrishna Raja Ex-Director and Promoter of BKR Hotels & Resorts Pvt Ltd Vs M.K. Rajagopalan & Anr.	Mr. A Akash Balagee	

6.	Comp App (AT) (CH) (Ins) No. 393/2025 (With defects)	Srinivasan Associates Pvt Ltd Vs Akshaya Pvt Ltd	Mr. Bharath Kumar	
7.	Comp App (AT) (CH) (Ins) No. 394/2025 For Stay IA No. 1146/2025 (With defects)	Superintending Engineer Pudukkottai Electricity Distribution Circle Tamil Nadu PowerDistribution Corporation Ltd & 2 Ors Vs Suriyabalaji Steels Pvt Ltd, Rep by its Liquidator MS Viswanathan	Mr. ST Raja	
8.	Comp App (AT) (CH) (Ins) No. 397/2025 For Stay IA No. 1156/2025 (With defects)	MS Laxman Rao Vs IFCI Limited	Mr. Raja Shekar Rao Salvaji	
9.	Comp App (AT) (CH) (Ins) No. 401/2025 (With defects)	The Assistant Commissioner of Central Tax, Sangareddy GST Division Vs Manjeet Buccha, IRP of Trident Sugars Ltd.	Mr. G Meghanathan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 361/2025 For Stay IA No. 1083/2025 For Additional Docs IA No. 1085/2025 For Exemption IA No. 1086/2025	C Ganesh Vs Ashok Seshadri & Anr.	Mr. Pranav Gopalakrishnan	Mr. Pranava Charan For Caveator

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 745/2025 (For Direction) in Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024	P Venkateswara Rao & 3 Ors. Vs K Chandrashekhar & 11 Ors.	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7-R12

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	TA (AT) No. 06/2022 (Comp App (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	O Arumugasamy Vs TR Mills Pvt Ltd & 15 Ors WITH	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar-R5-R7 Mr. Praveen Kumar R10
13.	TA (AT) No. 12/2022 (Comp App (AT) No. 259/2018)	M Chandrababha & 2 Ors. Vs M. Leela & 11 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesh- R1- R4 Mr. Pranav V Shankar
14.	TA (AT) No. 13/2022 (Comp App (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd & 3 Ors Vs M. Leela & 10 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesh-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar
15.	TA (AT) No.16/2022 (Comp App (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018) For Direction IA No. 1150/2024	M. Nagaraj & 4 Ors. Vs M. Leela & 13 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar
16.	TA (AT) No. 19/2022 (Comp App (AT) No. 360/2018 For Direction IA No. 188/2018)	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. S Eshwar- R1-R4 Mr. Praveen Kumar R9
17.	TA (AT) No. 21/2022 (Comp App (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors Vs M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. Pranav V Shankar Mr. Praveen Kumar
18.	TA (AT) No. 23/2022 (Comp App (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt Ltd & 5 Ors Vs M. Leela & 8 Ors	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. S Eshwar - R7-R9 Mr. Pranav V Shankar Mr. Praveen Kumar
19.	Comp App (AT) (CH) No. 14/2024	Annavajhala Ramanand Vs Lakshmi Sujatha Tummala & 5 Ors.	Mr. Y Suryanarayana	Mr. TK Bhaskar R1

20.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs Compar Estates and Agencies Pvt Ltd	Shivakumar & Suresh	Mr. CV Shailandhran
21.	Comp App AT) (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt Ltd & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati R1 R2 Mr. Arvind Rajagopal R4
22.	Comp App (AT) (CH) No. 93/2025 For Urgent Hearing IA No. 883/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 4 Ors. Vs S. Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS
23.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt. Ltd & 3 Ors. WITH	Mr. R Surendran	
24.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors.	Mr. R Surendran	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) (Ins) No. 318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs TV Balasubramanian, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan R1
26.	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
27.	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
28.	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 2 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1

29.	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt Ltd	Mr. M Sameer Hussain	Mr. TVS Kumar
30.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. WITH	Mr. Adithya Reddy	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
31.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024 For Direction IA No. 1158/2025	Employees' Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
32.	Comp App (AT) (CH) No. 113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Pvt Ltd & 4 Ors	Mr. R Subramaniam Raja	Mr. Saji P John R1 R2 Mr. Anant Merathia R4 Mr. S Aravindhan R5
33.	Comp App (AT) (CH) (Ins) No. 179/2022	The Regional Provident Fund Commissioner Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors. WITH	Mr. K Panneer Selvam	Mr. Akash Srivastava R4
34.	Comp App (AT) (CH) (Ins) No. 229/2022 For Stay IA No. 490/2022	M. Vigneshwaran The Regional Provident Fund CommissionerII/OIC, EPFO Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors.	Mr. K Panneer Selvam	Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3
35.	Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt Ltd & 2 Ors Vs. District Collector, Dindigul & 4 Ors.	Ms. A Vidya	Mr. S Senthilvel R4
36.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1, R2 R4 & R6
37.	Comp App (AT) (CH) (Ins) No. 78/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. Jerin Asher Sojan	Mr. SR Sundar

38.	Comp App (AT) (CH) No. 111/2023 For Stay IA No. 1373/2023 For Direction IA No. 1374/2023 For Urgent listing IA No. 933/2025	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. VN Balakishore R1-R3 Mr. Dishit Bhattacharjee- R4
39.	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
40.	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
41.	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
42.	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No. 1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
43.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Satheesh Babu VK Vs State Bank of India WITH	Mr. Pawan Jhabakh	Mr. Pranava Charan
44.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Saleesh K Satheesh Vs State Bank of India	Mr. Pawan Jhabakh	Mr. Pranava Charan
45.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1- R8 Mr. Ajakumar R10- R12 Mr. EK Kumaresan R16 R17
46.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja

02.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
2.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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